

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.01.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 184/BB/2020	For consideration of Hon'ble NCLAT order	Sec 9 of I&B code 2016	Aster Technologies Pvt Ltd	Manoranjani, VGB Associates	Solas Fire Safety Equipment Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Ms. HEENA AHLUWALIA - Advocate

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Ms. Heena Ahluwalia, learned Counsel for the Petitioner through Video Conference.

Issue urgent notice. Registry is directed to issue urgent notice to the Corporate Debtor's immediately and the M.D of the Corporate Debtor is directed to be present on the next date of hearing. The learned Counsel for the Petitioner is also directed to inform the other side the next date of hearing.

Post the case on **05.02.2021**.



MEMBER (T)



MEMBER (J)

Verified
Bhinda



Court Officer